## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **24.07.2025** (THURSDAY)

## CHENNAI BENCH (HYBRID MODE) 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
1.	Comp App AT) (CH) (Ins) No.163/2024 For Stay IA No. 434/2024	Virigneni Anjaiah Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd & 2 Ors.	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1
2.	Comp App AT) (CH) (Ins) No. 164/2024 For Stay IA No. 435 /2024	Kadiyala Suneetha Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd & 2 Ors	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1

By order of Hon'ble Member (Judicial)

Chennai Bench

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